## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

#### UNSTARRED QUESTION NO:1499 ANSWERED ON:06.03.2013 AIRPORT METRO LINE NO Das Shri Khagen;Majhi Shri Pradeep Kumar;Nimmala Shri Kristappa;Patel Shri Kishanbhai Vestabhai;Yaskhi Shri Madhu Goud

### Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Airport Metro line was constructed under the PPP mode;

(b) if so, the details thereof along with the terms and conditions agreed with developers in this regard;

(c) whether the repair work on Airport Metro Express line has been badly delayed by the executing agency and if so, the reasons therefor;

(d) the details of the loss suffered by the DMRC during the suspended period of said line;

(e) the action taken by the Government against those responsible for construction of the Metro Line;

(f) whether any CVC/Vigilance Enquiry has been ordered against them and if so, the details thereof; and (g) if not, the reasons therefor?

# Answer

### THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): Yes, Madam.

(b): The details along with the terms and conditions as per the Concession Agreement entered between Delhi Metro Rail Corporation Ltd. (DMRC) and Delhi Airport Metro Express Pvt. Ltd. (DAMEPL) are at Annexure.

(c): No, Madam. The repair works were carried out as per the programme.

(d): As per the Concession Agreement, DMRC gets 1% of gross revenue as its share. The train services were suspended for about six and a half months and the revenue share of DMRC for these months before train stoppage was approx. Rs.22 lakhs.

(e) & (f): The Govt. has constituted a two member Enquiry Committee on 24.07.2012, comprising Additional Member (Works), Railway Board, Ministry of Railways and Additional Secretary & Chief Vigilance Officer (CVO), Ministry of Urban Development to enquire into the whole issue. The committee has not submitted it report so far.

(g): Does not arise.